# THE HIGH COURT OF MEGHALAYA SHILLONG

### **NOTIFICATION**

Dated, Shillong	March, 2020.
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No.HCM.II/98/2015-Estt/93 \_\_\_\_Apropos the Advertisement No. HCM. II/98/2015-Estt./82 dated 19<sup>th</sup> February, 2020 for the post of 'Cook', it is hereby notified that the last date for receipt of applications is extended upto 31<sup>st</sup> March, 2020.

REGISTRAR GENERAL

Memo No. HCM.II/98/2015/Estt. /93-A Copy to: -

Dated, Shillong 18 March, 2020.

- The Registrar-cum-Principal Private-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's information.
- The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's Information.
- The District & Sessions Judge, Shillong/Nongpoh/Jowai/Nongstoin/Mawkyrwat/Tura/Williamnagar/Ampati.
- 5. The Registrar (Admn.) High Court of Meghalaya, Shillong for information.
- 6. The Systems Analyst, High Court of Meghalaya, for uploading the advertisement and Notification on the website.
  - 7. Shri. Gulrez Sohliya, Scientist 'C', NIC, Meghalaya, with a request to reflect the advertisement and Notification on the Online Portal.
  - 8. Notice Board.
  - 9. Office File.

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REGISTRAR GENERAL

## THE HIGH COURT OF MEGHALAYA SHILLONG

#### <u>Advertisement</u>

Dated, Shillong 18 March, 2020.

No.HCM.II/98/2015-Estt/82\_\_\_\_Applications are invited from citizens of India for filing up the post of 'Cook' in the High Court of Meghalaya, Shillong.

SI. No	Name of Post	No. of Posts	Scale of Pay	Revise Pay Structure (Level in Pay Matrix)	Eligibility Criteria
1	Cook	1(one)	6500-160- 7620-EB- 210-9510- 290-12700/-	Level - 1	H.S.S.L.C passed from a recognized Board with Diploma in cooking

#### SUBMISSION OF APPLICATION:

Candidates are advised to apply and submit their applications strictly through On-Line mode by clicking on the "Online Application" icon appearing in the website viz <a href="www.meghalayahighcourt.nic.in">www.meghalayahighcourt.nic.in</a>.

Applications received through any other mode shall not be accepted and will be summarily rejected.

For candidates applying for the first time through On-line mode, a one-time registration process is required to enable them to apply against the advertised vacancies/posts. Kindly read the instructions on the web page carefully before applying online. Last date for online application is 1700 hrs on 4<sup>th</sup> March, 2020.

Candidates who have already registered with the Recruitment Portal may log in and apply directly against the advertised vacancies/posts of their choice.

## Payment for online applications

Application Fees for the said posts for general applicants is Rs.400/-(Rupees Four hundred) only and Rs.200/- (Rupees Two hundred) only for Scheduled Caste/ Scheduled Tribe. Candidates may pay using the following modes.

- ATM Cum Debit Card issued by State Bank of India or Netbanking of State Bank of India's account holders. Please select ePayment and select State Bank of India in the Meghalaya Portal Page and proceed for payment.
- 2. Cash payment at any branch of SBI using eChallan: Candidates may also pay by Cash at any branch of SBI. For cash payments using eChallan, select Payment across Bank Counter and generate the eChallan. Take a print out of the same and make the required payments. Payments must be made within 3 days from the last date of receipt of application. The amount once deposited shall not be refunded or adjusted against any other purpose.

A candidate for appointment to the High Court service who is not in permanent Government Service must not be more than 27 (twenty–Seven) years of age in case of General Category candidates and 32 (thirty-two) years of age in case of Scheduled Castes/ Scheduled Tribe candidates at the time of his/her application. No application shall be entertained from a person whose age is less than 18 (eighteen) years.

#### General Information:

- a. Candidates are to read the instructions given in the website.
- b. The last date for submission of application shall be at 1700 hrs. 04.03.2020
- c. No TA/DA shall be paid to the applicants for attending the examination and personal interview.
- d. No claim for the refund of the examination fees shall be entertained nor the fees shall be held in reserved for any other examination.
- e. Hon'ble the Chief Justice reserves the right to relax any conditions mentioned in this Advertisement.
- f. For further details, the Registry of the High Court of Meghalaya may be contacted during office hours.

REGISTRAR GENERAL

Memo No. HCM.II/98/2015/Estt./82-A Copy to :-

Dated, Shillong 18 March, 2020.

- The Registrar-cum-Principal Private-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's information.
- 2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's Information.
- 4. The District & Sessions Judge, Shillong/Nongpoh/Jowai/Nongstoin/Mawkyrwat/Tura/Williamnagar/Ampati.
- 5. The Registrar (Admn.) High Court of Meghalaya, Shillong for information.
- 6. The Systems Analyst, High Court of Meghalaya, for uploading the advertisement on the website alongwith the standard form of application.
- 7. Shri. Gulrez Sohliya, Scientist 'C', NIC, Meghalaya, with a request to reflect the advertisement on the Online Portal.
- 8. Notice Board.

9. Office File.

REGISTRAR GENERAL

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